

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**35. IA 134/2023 In C.P.(IB)/1029(MB)2017**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - Mona Kumar**

**V/s**

**Mr. Milind Kasodekar Liquidator M/S  
Phadnis Properties Limited  
IN THE MATTER OF  
Pramod Kapse and 17 Ors.**

**V/s**

**Phandnis Properties Ltd.**

**APPEARANCES: -**

**FOR THE APPLICANT** : Adv Sinha Shrey Nikhilesh,  
Adv Nayan Dubey

**FOR THE LIQUIDATOR** : Adv. Avinash R Khanolkar

**Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **13.04.2023** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI**  
**Member (Judicial)**